THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

NOTIFICATION

No. HC.XXXVII-9/2016//\dagger/8/ /R. Cell

Dated Guwahati the 26th day of October, 2016

The Gauhati High Court has been pleased to promote the following 9 (nine) Officers from Grade-II to Grade-I of Assam Judicial Service:

- 1. Shri Pranjal Bora, Secretary, DLSA, Lakhimpur, North Lakhimpur
- 2. Shri Madhurja Narayan, Secretary, DLSA, Golaghat
- 3. Shri Darak Ullah, Civil Judge & Asstt. Sessions Judge, Goalpara
- 4. Shri A.S. Badrrudza Laskar, Chief Judicial Magistrate, Sivasagar
- 5. Shri Abdul Hakim, Secretary, DLSA, Dibrugarh
- 6. Smti Sharmila Bhuyan, Chief Judicial Magistrate, Jorhat
- 7. Shri Aminur Rahman, Civil Judge & Asstt. Sessions Judge, Morigaon
- 8. Smti Sabnam Choudhury, Chief Judicial Magistrate, Morigaon
- 9. Shri Chatra Bhukhon Gogoi, Chief Judicial Magistrate, Kamrup, Amingaon

By Order,

(M.A. Ali)

Registrar (Vigilance)-cum-In Charge,

Recruitment Cell

Memo No. HC.XXXVII-9/2016// $\ref{18}/\ref{18}/\ref{18}$ /R.Cell, Dated Guwahati the 26th day of October, 2016 Copy to:

- 1. Registrar General, Gauhati High Court, Guwahati.
- 2. Registrar (Admin./Judicial/Estt.), Gauhati High Court, Guwahati.
- 3. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for favour of information of his Lordship.
- 4. Joint Registrar (_______), Gauhati High Court, Guwahati.
- 5. Shri Pranjal Bora, Secretary, DLSA, Lakhimpur, North Lakhimpur.
- 6. Shri Madhurja Narayan, Secretary, DLSA, Golaghat.
- 7. Shri Darak Ullah, Civil Judge & Asstt. Sessions Judge, Goalpara.
- 8. Shri A.S. Badrrudza Laskar, Chief Judicial Magistrate, Sivasagar.
- 9. Shri Abdul Hakim, Secretary, DLSA, Dibrugarh.
- 10. Smti Sharmila Bhuyan, Chief Judicial Magistrate, Jorhat.
- 11. Shri Aminur Rahman, Civil Judge & Asstt. Sessions Judge, Morigaon.
- 12. Smti Sabnam Choudhury, Chief Judicial Magistrate, Morigaon.
- 13. Shri Chatra Bhukhon Gogoi, Chief Judicial Magistrate, Kamrup, Amingaon.
- 14. Deputy Registrar (_________), Gauhati High Court, Guwahati.
- 16. Administrative Officer (Judicial), ______, Gauhati High Court, Guwahati.

17. System Analyst for uploading the Notification in the o	official website of the High Court,
immediately, under the caption "Notification dated	d 26-10-2016 regarding regular
promotion of Judicial Officers from Grade-II to Grade-I	of Assam Judicial Service" with a
scroll in the home page.	
18. PS to Hon'ble Mr. Justice	Gauhati High Court,
Guwahati for favour of his Lordship's kind Information.	
19. PS to Hon'ble Mrs. Justice	, Gauhati High Court, Guwahati
for favour of her Ladyship's kind information.	
20. PS to Registrar (Vigilance), Gauhati High Court, Guwahati.	
21. The High Court Notice Board.	

(M.A. Ali)
Registrar (Vigilance)-cum-In Charge,
Recruitment Cell, Gauhati High Court

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